

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) No.12657 of 2012**

**Dr. Kanhayalal Sharma** ..... **Petitioner**  
In person

*-versus-*

**State of Odisha and others** ..... **Opp. Parties**  
Mr.D.K. Mohanty, AGA

**CORAM:**  
**THE CHIEF JUSTICE**  
**JUSTICE CHITTARANJAN DASH**

**Order No.**

**ORDER**  
**19.09.2022**

13.

1. The Petitioner in person points out that the present petition concerns the proposal to merge the Paediatrics Department of SCB Medical College with the Sardar Vallabhbai Patel PGI of Paediatrics i.e. Sishu Bhawan. He expresses a concern that the facilities available in Sishu Bhawan are inadequate to meet the needs.

2. It is seen that in the present petition an order was passed on 1<sup>st</sup> May, 2014 noting that by virtue of the interim order dated 18<sup>th</sup> July, 2012 in a connected petition W.P.(C) No.14220 of 2006, the merger/shifting of Paediatrics Department of SCB Medical College with the Sardar Vallabhbai Patel PGI of Paediatrics, Sishu Bhawan was stayed. However, no substantive proceedings have taken place in the present writ petition thereafter. The Petitioner in person states that he will undertake to visit to both the institutions and file an affidavit of the current status.

3. Mr. D.K. Mohanty, learned AGA states that he will seeks instructions and file an affidavit to be filed as to the current status before the next date.

4. List on 6<sup>th</sup> December, 2022.

5. The records of the disposed of cases namely OJC No.2461 of 2002, CONTC No.2370 of 2011 and CONTC No.2346 of 2011 need not be requisitioned for the next date.

KC Bisoi

